

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.594/2015  
IN  
OA No.1088/2013  
MA No.948/2014

New Delhi this the 5<sup>th</sup> November, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Manisha D/o Shri Bharat Singh  
W/o Sh.Punit Kumar  
R/o House No.404, Ward No.13,  
Jhana Ghaat, Shyameshar Talaab,  
Charkh-Dadri, District Bhiwani,  
(Haryana-127305). ...Petitioner.

(By Advocate: Ms.Dipika Raghav for Shri Avadh Kaushik)

VERSUS

Shri Vilas S.Burde  
(Regional Director (North Region),  
Staff Selection Commission,  
Block No.12, 5<sup>th</sup> Floor,  
CGO Complex, Lodhi Road,  
New Delhi-110054. ...Respondent.  
(By Advocate: Shri Gyanendra Singh)

ORDER (ORAL)

**Per Sudhir Kumar, Member (A):**

Learned counsel for the respondents submits that the order of this Tribunal has since been complied with, as the applicant has been allowed to appear in the examination on 22.10.2015, and the C.P. no longer survives. Learned proxy counsel for the petitioner concedes that the C.P. no longer survives. Therefore, the C.P. is closed. Notice issued earlier is discharged.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/